

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
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Original Application No.332/00271/2018

This the 23rd day of January, 2019

**Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member - A**

Himanshu Mishra, aged about 29 years, s/o Shri Ramesh Chandra Mishra, R/o-108, Sarai Thok Paschimi, Post- Sadar, Hardoi.

..... Applicant
By Advocate: Sri Praveen Kumar

VERSUS

1. UNION OF INDIA, through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
3. The Chief Works Manager, Locomotive Workshop, Charbagh, Northern Railway, Hazratganj, Lucknow.

..... Respondents
By Advocate: Mr. Ashutosh Pathak

O R D E R (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

This Original Application (OA) has been preferred against inaction of the respondents in not allowing the applicant to continue as Health & Malaria Inspector.

2. In this regard, learned counsel for the applicant states that the applicant has preferred representation dated 13.05.2018 to the respondents but the respondents (respondent no.3) have not taken any decision as yet. He prays, at this stage, that he will be happy and satisfied if a direction be given to the respondents to decide the representation of the applicant pending with the respondents in a time bound manner.

3. Taking into account the prayer made by the applicant counsel, we direct the respondents (respondent no.3) to take a decision on the pending representation of the applicant dated 13.05.2018 within a period of three months from the date of receipt of certified copy of this order. It is made clear that we have not commented anything on the merit of the case.

4. With the above observation and direction, the O.A stands disposed of. There shall be no order as to costs.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

JNS

